

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.757/MP/2025 along with IA No. 93/2025

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Section 11 (2), along with Regulation 111-113 of the CERC Conduct of Business Regulations, 1999 inter-alia seeking pass through of energy charges (ECR) for the power supplied to the Respondent No. 1, Tamil Nadu Power Distribution Company Limited (TNPDC) under the Power Purchase Agreement dated 19.12.2013, in terms of the directions dated 20.2.2023, 31.3.2023, 12.6.2023, 23.8.2023, 23.10.2023, 12.4.2024, 15.10.2024, 27.12.2024, 28.2.2025, 30.4.2025 issued by the Ministry of Power, Government of India under Section 11 (1) of the Electricity Act, 2003.

Petitioner : Coastal Energen Private Limited (CEPL)

Respondents : Tamil Nadu Power Distribution Company Ltd. (TNPDC) and Anr.

Date of Hearing : **13.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Hemant Singh, Advocate, CEPL
Shri Lakshyjit Singh, Advocate, CEPL
Ms. Lavanya Panwar, Advocate, CEPL
Shri Harshit Singh, Advocate, CEPL
Ms. Anusha Nagarajan, Advocate, TNPDC
Ms. Aakanksha Bhola, Advocate, TNPDC
Shri Manav Saluja, Advocate, TNPDC

Record of Proceedings

At the outset, the learned counsel for Respondent No.1/TNPDC sought liberty to file a reply to the Petitioner's affidavit dated 12.06.2026 during the course of the day.

2. The learned counsel for the Petitioner also sought liberty to file a rejoinder thereafter and requested that the matter be listed in the first week of September 2026, preferably in the afternoon session.

3. Acceding to the request of Respondent No.1/TNPDC, the Commission granted the Respondent a week to file its reply with a copy to the Petitioner, who may file its rejoinder, if any, within three weeks thereafter.



4. The Petition, along with IA, will be listed for hearing on **27.10.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)